

i>¿ SECTION XI

LISTED ON:

28.03.2014

IN THE SUPREME COURT OF INDIA
CIVIL APPELLATE JURISDICTION

Court No.

7

Item No.

55

PETITION FOR SPECIAL LEAVE TO APPEAL(CIVIL) NOS. 8985, 8937 and 8986 OF 2013
WITH PRAYER FOR INTERIM RELIEF

ALIGARH MUSLIM UNIV.

...PETITIONERS

VERSUS

HAR PRASAD & ORS.

...RESPONDENTS

OFFICE REPORT

The matters above mentioned were listed before the Hon'ble Court on
21.01.2014, when the Court was pleased to pass the following order:

As prayed, by way of last opportunity, adjourned for four weeks to enable
the counsel to file counter affidavit.

It is submitted that Counsel for the State of U.P. has on 24.02.2014 filed
Counter Affidavit in SLP (c) NO. 8985 of 2013 and same is circulated to the Hon'ble
Court.

It is further submitted that Counsel for the Petitioner have not filed
Rejoinder Affidavit so far.

Service of show cause notice is complete.

The matters above mentioned are listed before the Hon'ble Court with this
office report.

Dated this the 26th day of March, 2014.

ASSISTANT REGISTRAR

Copy to:

M/S. Equity Lex Associates., Advocates.

Mr. Praveen Jain, Advocate

Mr. Rajinder Mathur, Advocate

Mr. Vinay Garg, Advocate

ASSISTANT REGISTRAR

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